

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No. 127 - IA/722(AHM)2022  
ITEM No. 128 - IA/580(AHM)2022  
ITEM No. 129 - IA/787(AHM)2022  
In  
**CP(IB) 459 of 2019**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Small Industries Development Bank of India  
V/s  
Accent Packaging Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 17/05/2023**

**Coram:**

Mr.Shammi Khan, Hon'ble Member(J)  
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the RP : Mr. George Samuel, Adv.  
For the Respondent : Mr. Jaimin R Dave, Adv.

**ORDER**

Due to paucity of time, as the Hon'ble Member (J) is to hold another bench in post-lunch session, matter stands adjourn to 19.07.2023.

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

-SD-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**

Anuj